



By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/5530/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 17th September, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(D) 5639, dtd. 12.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 13.09.2019 along with station leave permission, with your allotted vehicle, at your own fuel cost, w.e.f. the evening of 12.09.2019 till the morning of 14.09.2019, has been ~~granted~~/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/5531/A, dated 17.9.19

Copy to:

- ✓ 1. The System Analyst, Gauhati High Court.


17/9/19

JT. REGISTRAR (VIGILANCE)

Rolan